

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**IA NOS. 88 & 247 OF 2018 IN**  
**APPEAL NO. 19 OF 2018**

**Dated: 09<sup>th</sup> August, 2018**

**Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member**  
**Hon'ble Mr. S. D. Dubey, Technical Member**

**In the matter of:**

**Gurha Thermal Power Company Ltd. & Ors. .... Appellant(s)**  
**Vs.**

**Jaipur Vidyut Vitran Nigam Ltd. & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.  
Ms. Roohina Dua  
Mr. Cheitanya Madan  
Mr. Kaushik Saha

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Ranjitha Ramachandran for R-1 to 4  
Mr. A.K. Sahani

Mr. Raj Kumar Mehta  
Ms. Himanshi Andley for R-5

**ORDER**

List this matter on **31.08.2018**, as agreed by the learned counsel appearing for the Appellant and the Respondents.

**(S. D. Dubey)**  
**Technical Member**

*vt/js*

**(Justice N. K. Patil)**  
**Judicial Member**